

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT

10.30 AM ON 17th Sept 2020

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/8/KOB/2019 WITH TIA/102/KOB/2020 & TIA/103/KOB/2020
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	AK NOWSHAD
NAME OF RESPONDENTS	:	CHANNEL FOODS PVT LTD & 3 OTHERS

Counsel for the petitioner(s):

Name of Counsel		Designation	Phone No.	Email	Signature

Counsel for the Respondent(s):

Name of Counsel		Designation	Phone No.	Email	Signature

Office Notes

Video Conference

17th Sept 2020

ORDER

TCP/8/KOB/2019 WITH TIA/102/KOB/2020 & TIA/103/KOB/2020

Learned counsel for both parties appeared in the VC. Lengthy arguments of both the parties concluded. Orders reserved. List for pronouncement of orders in TIA/102/KOB/2020 on 13.10.2020. List TCP/8/KOB/2019 WITH TIA/103/KOB/2020 on 13.10.2020.

Sd/-

Ashok Kumar Borah
Member (Judicial)

Sd/-
17/9